

## HIGH COURT OF DELHI : NEW DELHI

No. 07 /G-I/Gaz.IA/DHC/2023

Dated, the 1<sup>st</sup>, February, 2023ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to make the following postings/transfers in the Delhi Higher Judicial Service with immediate effect:-

S. No.	Name of the Officer (Ms./Mr.)	From	To	District to which allocated	Remarks
1.	Vineeta Goyal	District Judge (Commercial Court)-02, South-East, Saket	District Judge (Commercial Court)-03, New Delhi, PHC	New Delhi	In the Court earlier presided over by Mr. Sanjiv Jain
2.	Neelam Singh	ASJ-6, (POCSO), South-East, Saket	District Judge (Commercial Court)-02, South-East, Saket	South East	Vice Ms. Vineeta Goyal
3.	Aparna Swami	On repatriation	ASJ-07, New Delhi, PHC	New Delhi	Vice Ms. Anu Aggarwal
4.	Anu Aggarwal	ASJ-07, New Delhi, PHC	ASJ-6, (POCSO), South-East, Saket	South East	Vice Ms. Neelam Singh
5.	Ashok Kumar	Attached to the Office of Principal District & Sessions Judge (HQ), THC	ADJ-05, West, THC	West	In the Court earlier presided over by Mr. Syed Zishan Ali Warsi

Note:-

- The judicial officers shall be under the control of the Principal District & Sessions Judge of the district, to which they have been allocated.
- The judicial officers under transfer shall notify the cases in which they had reserved judgments/orders before relinquishing the charge of the court in terms of the posting/transfer order. The judicial officers shall pronounce judgments/orders in all such matters on the date fixed or maximum within a period of 2-3 weeks thereof, notwithstanding the posting/transfer.

Date of pronouncement shall be notified in the cause list of the court to which the matter pertains as also of the court to which the judicial officer has been transferred and on the website.

BY ORDER OF THE COURT

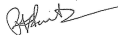
Sd/-  
(RAVINDER DUDEJA)  
REGISTRAR GENERAL

Endst. No. 843-876/G-1/Gaz.1A/DHC/2023 Dated, the 1st, February, 2023

Copy forwarded for information and necessary action to :-

1. All the Principal District & Sessions Judges, Delhi.
2. The Principal District & Sessions Judge cum Special Judge (PC Act) (CBI), Rouse Avenue Courts Complex, New Delhi.
3. The Principal Judge, Family Courts (HQ), Dwarka Courts Complex, Dwarka, New Delhi.
4. The Secretary, Ministry of Finance, Government of India, North Block, New Delhi.
5. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
6. The Director (Administration), Delhi Judicial Academy, Dwarka, New Delhi.
7. The Principal Secretary (Law, Justice & Legislative Affairs), Govt. of NCT of Delhi, New Delhi-110002.
8. The Principal Secretary (Home), Govt. of NCT of Delhi, New Delhi-110002.
9. The Principal Secretary (Power), Govt. of NCT of Delhi, New Delhi-110002.
10. The Secretary (Labour), Govt. of NCT of Delhi, Shamnath Marg, Delhi-110054.
11. The Director of Prosecution, CBI, Block No.3, II Floor, CGO Complex, Lodhi Road, N.Delhi-3.
12. The Director, Directorate of Prosecution, Tis Hazari, Delhi.
13. The Director General, Narcotics Control Bureau, West Block, 1 Wing-5, Sector-07, R.K.Puram, N. Delhi-110066.
14. The Commissioner of Police, Police Headquarters, New Delhi.
15. The Commissioner, Delhi Municipal Corporation, Civic Centre, Minto Road, N.Delhi.
16. The Chairperson, New Delhi Municipal Committee, Palika Kendra, New Delhi.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court, New Delhi.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The JR-cum-P.A. to Registrar General, Delhi High Court, New Delhi.
20. All Registrars, Delhi High Court, New Delhi.
21. The Joint Registrar (Vigilance-I), Delhi High Court, New Delhi.
22. The Joint Registrar (Vigilance-II), Delhi High Court, New Delhi.
23. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi
24. The Pay & Accounts Officer, Tis Hazari, Delhi.
25. Joint Registrar (IT), DHC, with request to display this order on website of Delhi High Court.
26. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
27. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
28. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
29. The Hony. Secretary, Shahdara Bar Association, Karkardoorna Courts, Delhi.

30. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi.
31. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
32. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
33. Personal file of the officer concerned.
34. Guard File.



(Raj Kumar Rawat)  
Joint Registrar (Gaz.-IA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)  
TIS HAZARI COURTS : DELHI

No. 3572-3667 /F.5(1)/Gz./PDJ West/2023 Dated, Delhi the 02-02-23

Copy forwarded to :-

1. All the Judicial Officer concerned of West District, Tis Hazari Courts, Delhi.
2. The Officer Incharge, Administration Branch, West District, Tis Hazari Courts, Delhi.
3. The O/o CMM, West District, Tis Hazari Courts, Delhi.
4. The Branch Incharge/DDO, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Branch Incharge, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
7. The Reader to Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi
8. For uploading on LAYERS
9. For uploading on centralized website through LAYERS.
10. Dealing official LAYERS seat, Tis Hazari Courts, Delhi (Room No.207).
11. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.



(Pawan Singh Rajawat)  
Link Officer Incharge (Judicial Branch)  
ADJ-08, West District, THC, Delhi

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